

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-6/1999/8471/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu,
Assam.

Dated Guwahati the 26th September, 2021.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJKA/9003/2021 dtd 13.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 (after Court hours) till the morning of 19.10.2022 (before Court hours).**

Further, the Additional District and Sessions Judge, Karbi Anglong, Diphu and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Setf

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/1999/8472-8473/A, dated , 26-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ~~The Project Manager, Gauhati High Court, Guwahati.~~

[Signature]
JT. REGISTRAR (VIGILANCE) *Rae*